

## HIGH COURT OF MANIPUR AT IMPHAL

### NOTIFICATION

Dated the 7<sup>th</sup> September, 2020

No. HCM/1/96/BENCH/ As directed, it is hereby informed to all the learned counsel and concerned parties that the following unlisted cases pertaining to Cril. Appeals will be listed before Hon'ble Mr. Justice M.V. Muralidaran. It is further informed that normally 5 cases per day will be taken up w.e.f 08.09.2020 with the permission of Hon'ble the Chief Justice.

#### UNLISTED CASES BEFORE THE SINGLE BENCH

SL. No.	Case No.	Petitioner Name Vs Respondent Name	Bench	Stage	Last listed on
1	CrIA/10/2008	DR. T. VIJAYCHANDRA SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
2	CrIA/1/2008	DR. A. GOJENDRO MEETEI Vs STATE OF MANIPUR	S/B	Hearing	1/23/2020
3	CrIA/2/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
4	CrIA/3/2008	DRPBRAJAMANI SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
5	CrIA/4/2008	DRPBRAJAMANI SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
6	CrIA/5/2008	ASHOK KUMAR JAIN Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
7	CrIA/6/2008	DRTVIJAYCHANDRA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
8	CrIA/7/2008	DRTVIJAYCHANDRA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
9	CrIA/9/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
10	CrIA/8/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
11	CrIA/13/2008	MNABOKUMAR SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
12	CrIA/12/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
13	CrIA/14/2008	PIBOYAIMA SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
14	CrIA/15/2008	DRAGOJENDRO MEETEI Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
15	CrIA/16/2008	DRGBINODKUMAR SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
16	CrIA/17/2008	AMANIHAR SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
17	CrIA/18/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
18	CrIA/19/2008	YSHYAM SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
19	CrIA/20/2008	GMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
20	CrIA/22/2008	DRAGOJENDRO Vs STATE OF MANIPUR and ANR	S/B	Hearing	1/23/2020
21	CrIA/23/2008	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020

22	CrIA/1/2009	KHKULAACHANDRA SINGH Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
23	CrIA/2/2009	DRGMANI SHARMA Vs CBI NEW DELHI	S/B	Hearing	1/23/2020
24	CrIA/3/2009	DRAGOJENDRO MEETEI Vs STATE OF MANIPUR and ANR	S/B	Hearing	1/23/2020
25	CrIA/4/2009	LBUDHI SINGH Vs CBI	S/B	Hearing	1/23/2020
26	<b>CrIA/1/2013</b>	<b>W MAYONMI TANGKHUL Vs STATE OF MANIPUR</b>	<b>S/B</b>	<b>Hearing</b>	<b>8/18/2020</b>
27	<b>CrIA/1/2014</b>	<b>A Naobi Sharma Vs State Of Manipur</b>	<b>S/B</b>	<b>Admission</b>	<b>8/18/2020</b>
28	CrIA/1/2016	Th Kesho Singh Vs State Of Manipur	S/B	Hearing	2/11/2020
29	CrIA/2/2016	CBI Vs N Ibemubi Devi and Anr	S/B	Hearing Part Heard	2/24/2020
30	CrIA/4/2016	A Ibosana Singh and 2 Ors Vs State Of Manipur	S/B	Hearing	3/16/2020
31	CrIA/1/2017	W Sanayai @ Yai Singh Vs State Of Manipur	S/B	Hearing	1/24/2020
32	CrIA/5/2017	SHRI LAISHRAM BIJOY SINGH Vs STATE OF MANIPUR	S/B	Hearing	3/18/2020
33	CrIA/8/2017	USHAM ROBEN SINGH Vs STATE OF MANIPUR	S/B	Hearing	2/26/2020
34	CrIA/9/2017	KM S SURBALA DEVI Vs STATE OF MANIPUR	S/B	Hearing	2/26/2020
35	CrIA/10/2017	H SANJOY SINGH Vs STATE OF MANIPUR	S/B	Hearing	3/16/2020
36	CrIA/1/2018	KH BUNGBUNG Vs STATE OF MANIPUR	S/B	Hearing	11/21/2019
37	CrIA/3/2018	PRADEEP KUMAR MAUKA Vs BHORAJ NAHATA	S/B	Admission	1/31/2020
38	CrIA/5/2018	SHRI LOUREMBAM DHIREN SINGH Vs STATE OF MANIPUR	S/B	Hearing	11/21/2019
39	CrIA/7/2018	CHINGTHAM NINGOL RK ONGBI VIDYATTAMA DEVI Vs THANGJAM BIJOY SINGH	S/B	Admission	11/20/2019
40	CrIA/11/2018	MANGTE INDRAMANI @ SOSO KOIRENG Vs STATE OF MANIPUR	S/B	Admission	2/25/2020
41	CrIA/2/2019	THONGAM RABI @ JOHN SINGH Vs STATE OF MANIPUR	S/B	Hearing	3/16/2020
42	CrIA/5/2019	MD SAGIR AHAMED @ ABO Vs STATE OF MANIPUR	S/B	First Item	2/24/2020
43	CrIA/6/2019	PHILEM RAJEST @ PREM @ ROBOT MEITEI Vs STATE OF MANIPUR	S/B	Hearing	11/14/2019
44	CrIA/7/2019	RK YAIMA SINGH Vs STATE OF MANIPUR	S/B	Hearing	12/18/2019
45	CrIA/9/2019	LANGPOKLAKPAM KIRANJIT SINGH Vs STATE OF MANIPUR	S/B	Hearing	7/23/2020
46	CrIA/11/2019	NENGBOI MATE Vs STATE OF MANIPUR	S/B	Motion	5/3/2019
47	CrIA/16/2019	KONSAM POIREI @ INAOTON SINGH Vs STATE OF MANIPUR	S/B	Hearing	2/4/2020

48	CrIA/17/2019	SHAGOLSEM SURANJOY SINGH Vs STATE OF MANIPUR	S/B	Order	3/5/2020
49	CrIA/20/2019	LIANPU SIMTE @ TUANKHANLIAN Vs STATE OF MANIPUR	S/B	Order	7/21/2020
50	CrIA/21/2019	MD SAHABUDDIN @ MD SHAHBUDDIN Vs STATE OF MANIPUR	S/B	Motion	2/25/2020
51	CrIA/23/2019	BAIKLIAN PAITE Vs STATE OF MANIPUR		Order	7/21/2020
52	CrIA/22/2019	NGANGOM SHANTIKUMAR @ SANTAKUMAR Vs STATE OF MANIPUR	S/B	Hearing	3/16/2020
53	CrIA/25/2019	THOKCHOM DHARMA SINGH @ PAUL Vs STATE OF MANIPUR	S/B	Hearing	12/5/2019
54	CrIA/7/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
55	CrIA/5/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
56	CrIA/1/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
57	CrIA/2/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
58	CrIA/6/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
59	CrIA/8/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
60	CrIA/3/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020
61	CrIA/4/2020	WAIKHOM ABUNGOTON SINGH Vs STATE OF MANIPUR AND 4 ORS	S/B	Admission	1/30/2020

#### UNLISTED CASES BEFORE THE DIVISION BENCH

SL. No.	Case No.	Petitioner Name Vs Respondent Name	Bench	Stage	Last listed on
1	CrIA/3/2014	Ksh Kameshore Singh Vs W Tomcha Singh and 7 Ors	D/B	Hearing	2/21/2020
2	CrIA/7/2017	E GOPAL SINGH Vs STATE OF MANIPUR	D/B	Hearing	2/25/2020
3	CrIA/12/2017	PATEL RAMESHORE BABURAO Vs STATE OF MANIPUR	D/B	Hearing	2/21/2020
4	CrIA/6/2018	R DAVID Vs STATE OF MANIPUR	D/B	Hearing	3/18/2020
5	CrIA/9/2018	SOIBAM DHANABIR SINGH Vs STATE OF MANIPUR	D/B	Hearing	12/18/2019
6	CrIA/3/2019	HIJAM SHANTI SINGH Vs STATE OF MANIPUR	D/B	Hearing	11/4/2019
7	CrIA/4/2019	RK ACHOUBA @ TIKEN Vs STATE OF MANIPUR	D/B	Hearing	3/5/2019

8	CrIA/8/2019	YUMKHAIBAM ROHIT @ RAJESH Vs STATE OF MANIPUR	D/B	Hearing	2/27/2020
9	CrIA/15/2019	YUMKHAIBAM KULLACHANDRA SINGH Vs STATE OF MANIPUR	D/B	Hearing	3/16/2020
10	CrIA/18/2019	NATIONAL INVESTIGATION AGENCY Vs YAMTHONG HAOKIP	D/B	Hearing	3/4/2020
11	CrIA/19/2019	NATIONAL INVESTIGATION AGENCY Vs NGAMBOI HAOKIP @ RAJU	D/B	Admission	11/28/2019
12	CrIA/24/2019	NIA Vs SAPAM (ONGBI) SOMOLA DEVI	D/B	Motion	12/4/2019
13	CrIA/12/2019	NATIONAL INVESTIGATION AGENCY Vs DAVID HANGSHING	D/B	Hearing	3/4/2020
14	CrIA/14/2019	NATIONAL INVESTIGATION AGENCY Vs KHEHOSHE YEPTO	D/B	Hearing	3/4/2020

*By Order etc.*

*Sd/-*

**(Yumkham Rother)**  
**REGISTRAR (JUDL.)**

**HIGH COURT OF MANIPUR**

Imphal, the 7<sup>th</sup> September,

No.HCM/1/96/BENCH/12629-48  
2020

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*Yumkham Rother*

**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**